

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.107
C.P.(IB)/121(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

M.K.Aircon Systems Pvt Ltd

.....Applicant

V/s

Kunal Structure (India) Pvt Ltd

.....Respondent

Order delivered on 01/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Dhruvin Dossani, Adv.(Proxy)

ORDER

Despite repeated calls none appears on behalf of the applicant. Since, nobody present on behalf of the applicant matters stands adjourned.

Re-list on 12.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)